

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO.792 of 2008

In the matter of Section 433 (f) of the  
Companies Act, 1956;

And

In the matter of **Bett S.V.Modular (India)  
Private Limited** a company registered  
under the provision of the Companies Act  
1956 and having its registered office at  
S.No. 166, Sinhagad Road, First Floor,  
Nanded Phata, Pune- 411 041.

**Bett Sistemi S.r. l.** )  
a Company incorporated under )  
the laws of Italy and having its )  
registered office in Italy at )  
Via Nicolo Biondo nr. 2- Carpi (Mo), )  
Italy )..... PETITIONER

To,  
**Bett S.V. Modular (India) Private Limited,**  
S.No. 166, Sinhagad Road, First Floor,  
Nanded Phata, Pune - 411 041,  
The Respondent Company abovenamed.

**TAKE NOTICE THAT** Petition under section 433 (f) of the  
Companies Act, 1956 for winding-up of the abovenamed Company presented by  
Bett Sistemi S.r.l. on 11<sup>th</sup> July 2008 is admitted pursuant to Order dated 16<sup>th</sup>

January 2009 and pursuant to the order dated 18<sup>th</sup> February 2009 the same is now fixed for hearing before the Company Judge on 11<sup>th</sup> June 2009 at 11.00 am or soon thereafter.

If you desire to support or to oppose the said Petition at the hearing, you should give notice thereof in writing to the Advocates for the Petitioner mentioned below so as to reach the Advocates for the Petitioner not later than five days before the date fixed for hearing of the said Petition and appear at the hearing in person or by an Advocates, who is entitled to practice in this Hon'ble Court. If you wish to oppose the said Petition, the grounds of opposition or a copy of your Affidavit, should be furnished with your notice to the Advocates for the Petitioner mentioned below.

Copies of the Petition and the Affidavit-in-support thereof are enclosed.

Dated this \_\_\_\_\_ day of May 2009.

For Registrar (O.S)/

Prothonotary and Senior Master

SEALER

This \_\_\_ day of May 2009.

Encl : Copies of the Petition and  
Affidavit-in Support thereof.

D. H. Law Associates  
Advocates for the Petitioner  
M/s. D. H. Law Associates  
502-503, Prospect Chambers,  
D. D. N. Road, Fort  
Mumbai - 400 001.